

National Company Law Tribunal

Allahabad Bench

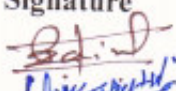
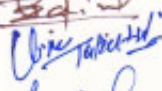

Allahabad

CP No.19/2007

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 20.10.2016

NAME OF THE COMPANY: Ram Babu v/s M/s Target Constructions Pvt. Ltd

SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1	Dr. Pawan Jaiswal	CMA	Petitioner	
2	Vimal chandra Tripathi	Advocate	Petitioner	
3	Ram babu		Petitioner	

Order dated 20.10.2016

CP NO.19(ND)/2007: Ram Babu v/s M/s Target Constructions Pvt.
Ltd

Shri Pawan Jaiswal, Practicing Cost Accountant filed appearance for the petitioner. No representation for the respondents, though notice was sent to them. Matter is ordered to be listed on 16.11.2016 for hearing. In the meanwhile, both sides are at liberty to file additional documents, if any.

List the matter on 16.11.2016.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 20.10.2016